

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 392 OF 2018 &
IA NO. 1887 OF 2018**

Dated : 5th August, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Mumbai Electric Workers Union&Anr. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission&Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. PriyamLizmaryCherian

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. HasanMurtaza for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.08.2019**.

**(S. D.Dubey)
Technical Member**

Pk/mkj

**(Justice ManjulaChellur)
Chairperson**